BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No 419/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

| Name o | of the Company | Prakash Assignment Pv | t Ltd | |
|---------------|--|-----------------------|------------------------|---------------------|
| Under Section | | 252 (3) | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| | | - × | B. Nair & lompany | both |

B. U. Nair

ORDER

Ld. Pr. CS for the petitioner has filed this petition u/s. 252(3) of the Companies Act, 2013.

Let notice be issued to the Registrar of Companies for filing reply within 30 days from today with a copy in advance to the petitioner.

List on 14/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)